Annexure -2
Name of the corporate debtor: M/S PRINCE VITRIFIED PRIVATE LIMITED (IN CIRP); Date of commencement of CIRP: 08-03-2021; List of creditors as on: 28-05-2021
List of unsecured financial creditors belonging to any class of creditors

Amount in Rs.

| S | l. No. | Name of creditor | Identification No. | Details of claim | | Details of claim admitted | | | | | Amount | Amount of | Amount of | Amount of | Remarks, if any |
|---|--------|------------------|--------------------|------------------|---------|---------------------------|-----------|------------|---------|----------|-----------|-------------|-----------|--------------|-----------------|
| | | | | Date of | Amount | Amount of | Nature of | Amount | Whether | % of | of | any mutual | claim not | claim under | |
| | | | | receipt | claimed | claim | claim | covered by | related | voting | contingen | dues, that | admitted | verification | |
| | | | | | | admitted | | guarantee | party? | share in | t claim | may be set- | | | |
| | | | | | | | | | | coc | | off | | | |
| | - | = | = | = | - | - | - | - | - | - | - | = | = | - | - |